

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP (IB) No.350/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company Under Section		RSD Naturals Resources Pvt Ltd 9 IBC			
1.	KIRAN SHARM KANISHK KHE		}	PETITIONER	Leian Dialing 2404/2017
i	Anirban Maj	under , Adu	}	RESPONDENT.	Ansta My 22/2/19

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27-07-2017 – CP(IB) No. 350/KB/2017 – RSD Naturals Resources Pvt. Ltd. Vs. Divyajyoti Sponge Iron Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the Operational Creditor is present.

The Ld. Lawyer on behalf of the Corporate Debtor is also present. They are yet to file the Vokalatnama.

The Corporate Debtor is given one day's time to substantiate their contentions of non-receipt of the goods.

Fixing tomorrow, i.e. on 28-07-2017.

MANORAMA KUMARI MEMBER(J)